NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 1582/2020 In CP(IB) 1832/MB/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - IA 1582/2020 Abhijit Guhathakurtha
IN THE MATTER OF
IDBI Bank Limited.
V/s
EPC Constructions India Limited

APPEARANCES: -
FOR LIQUIDATOR : Adv. Shriraj Khambete (IA 1582/2020)

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish